## GOVERNMENT OF INDIA MINISTRY OF POWER

## LOK SABHA UNSTARRED QUESTION NO.2595 TO BE ANSWERED ON 02.08.2018

## SUPPLY OF ELECTRIC VEHICLES BY EESL

2595. SHRI S.R. VIJAYAKUMAR: SHRI BIDYUT BARAN MAHATO: KUNWAR HARIBANSH SINGH: SHRI GAJANAN KIRTIKAR: SHRI SUDHEER GUPTA: SHRI T. RADHAKRISHNAN: SHRI S. RAJENDRAN:

Will the Minister of POWER be pleased to state:

(a) the number of Electric Vehicles (EVs) supplied by Energy Efficiency Services Limited (EESL) to various Ministries/Government Departments, till date;

(b) the terms and conditions of supply of EVs to the said Ministries/ Government departments;

(c) the response of the various Ministries/Government Departments in this regard;

(d) whether the tender for 10,000 electric vehicles floated by EESL has been put on hold and its second tender for EVs has been scrapped recently and if so, the details thereof and the reasons for the same; and

(e) the steps taken to meet the global standard/latest technology for purchase of EVs in the country?

### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) : Till date, 150 electric cars (e-cars) have been supplied by Energy Efficiency Services Limited (EESL) to various Ministries/Government Departments.

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(b): EESL is providing e-cars to Government entities on lease/outright purchase basis. The terms and conditions under lease/outright purchase basis is given at Annexure.

(c): The response of the various Ministries/Government Departments in this regard has been encouraging. EESL has received the demand of approx. 19,000 e-cars from various Ministries/Government Departments of Central and State Governments.

(d): The tender for 10,000 e-cars floated by EESL in the month of August, 2017 has not been put on hold/scrapped. EESL is supplying e-cars to various Ministries/Government Departments from the same tender. However, second tender floated for 10,000 more e-cars has been scrapped by EESL pending finalization of new charging standards.

(e): Department of Heavy Industry is implementing a scheme of 'Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India' (FAME India) for promotion of e-vehicles in the country, which is intended to support the hybrid/electric vehicle market development and its manufacturing eco-system to achieve self-substance. The scheme has four focus areas viz. Technology Development, Demand Creation, Pilot Projects and Charging Infrastructure.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2595 TO BE ANSWERED IN THE LOK SABHA ON 02.08.2018.

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Following are the terms and conditions for leasing and fleet management of Electric Cars-

**Obligations of EESL:** 

EESL under the agreement will provide Lease and fleet management services for Electric cars (hereinafter refer to as e-cars or Vehicles) based on booking schedule as advised by client on a daily basis within Delhi NCR or as otherwise mutually agreed between the Parties. Toll Tax, Parking charges and Octroi (MCD) would be billed on actuals. The rates are exclusive of GST at applicable rates. EESL will provide the following services:

- 1) Provision of E-car: EESL will provide brand new e-cars for the official use of government departments / PSUs/agencies along with comprehensive insurance and registration. The cost of insurance shall be borne by EESL.
  - a) In case the e-car is privately registered in the name of the client with hypothecation to EESL. EESL would have full ownership of the e-cars.
  - b) The car can also be commercially registered in name of EESL.
- 2) Chauffeur Service: Uniformed Chauffeurs for driving the e-cars.
- 3) Pick-up and drop: The cars will be for pick-up of PSU/ Government office/ firm staff from the designated location and dropping them to prescribed location as per the schedule provided by the PSU/ Government office/firm from time to time. They will also be used for inter-city transport as per request.
- 4) Project Organization and Management: EESL shall establish and maintain an appropriate organizational structure to enable seamless management of the fleet.
- 5) Customer Service: A customer service number active for 12 hours per day and 6 days per week which can be dialed in case of complaints, suggestions etc.
- 6) Emergency Roadside Assistance: EESL shall provide roadside assistance for 12 hours a day (including duty hours) and 6 days a week. E-car fleet shall include car towing service, ditch extraction service, jump starting dead batteries, lock-out service (in case of key loss/key breakage/locking of ignition key inside the car) and replacement of flat tyre.
- 7) Maintenance and Repair: EESL will be responsible for repair and maintenance activities of e-cars and would arrange for a relief vehicle in case of any non-service(s) or delayed service(s) caused due to scheduled maintenance.

#### **Obligation of client:**

- i. Client shall provide free parking and charging space for the e-cars in/around their office premises.
- ii. Cost of charging will be borne by the client. EESL will be responsible only for ensuring an adequate state of charge of vehicle batteries for providing services.
- iii. The client would provide EESL with necessary approval for installation of chargers and would be responsible for electrical and preparatory works related to installation of charging station including but not limited to installation of electrical cables and other accessories of required rating from sub-stations up to the Charging Stations.
- iv. The client would make the necessary payments to EESL as per the schedule of rates.
- v. The client shall be responsible for security of the e-cars and the charging infrastructure.

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